

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI**

**Company Appeal (AT) No. 190 of 2019**

**IN THE MATTER OF:**

**Deloitte Haskins & Sells LLP.**

**....Appellant**

**Vs.**

**Union of India  
Through Ministry of Corporate Affairs & Ors.**

**...Respondents**

**Present:**

**Appellant: Mr. Kapil Sibal and Mr. Abhinav Vashith, Sr. Advocates with Mr. Mahesh Agarwal, Mr. Rahul Dwarkadas, Ms. Parishika, Ms. Prachi Dhyani, Ms. Niyati Kohli, Mr. Himanshu Satija and Mr. Arnav Behari, Advocates**

**Respondents: Mr. Vivek Jain and Mr. Manish Shekhari, Advocates for R-12. Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for R-1.**

**With**

**Company Appeal (AT) No. 193 of 2019**

**IN THE MATTER OF:**

**Kalpesh J. Mehta**

**....Appellant**

**Vs.**

**Union of India,  
Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Ms. Aayushi Sharma and Mr. Vishnu, Advocates**

**Respondents: Mr. Vivek Jain and Mr. Manish Shekhari, Advocates for R-12. Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for R-1.**

**With**

**Company Appeal (AT) No. 194 of 2019**

**IN THE MATTER OF:**

**Udayan Sen.**

**....Appellant**

**Vs.**

**Union of India,  
Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**Appellant: Mr. S. N. Mookherjee, Sr. Advocate with Ms. Aayushi Sharma  
and Mr. Vishnu, Advocates**

**Respondents: Mr. Vivek Jain and Mr. Manish Shekhari, Advocates for R-12.  
Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna,  
Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for R-1.**

**With**

**Company Appeal (AT) No. 195 of 2019**

**IN THE MATTER OF:**

**Shrenik Baid & Ors.**

**....Appellants**

**Vs.**

**Union of India,  
Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**Appellants: Mr. Arun Kathpalia, Sr. Advocate with Ms. Misha Rohatgi,  
Advocate**

**Respondents: Mr. Vivek Jain and Mr. Manish Shekhari, Advocates for R-12.  
Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna,  
Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for R-1.**

**With**

**Company Appeal (AT) No. 196 of 2019**

**IN THE MATTER OF:**

**N Sampath Ganesh**

**....Appellant**

**Vs.**

**Union of India,  
Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**Mr. Neeraj Kishan Kaul, Sr. Advocate with Mr. V.P. Singh, Mr. Aditya  
Jalan, Mr. Raghav Seth, Ms. Anshula Laroiya, Mr. Samarth Luthra,  
Mr. Deepak Joshi, Mr. Sanyat Lodha, Ms. Vanya Chhabra and Mr. Aman  
Sharma, Advocates**

**Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for Respondent no.1.**

**With**

**Company Appeal (AT) No. 197 of 2019**

**IN THE MATTER OF:**

**BSR & Associates LLP**

**....Appellant**

**Vs.**

**Union of India,  
Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**Mr. Mukul Rohatgi, Mr. V.P. Singh, Mr. Aditya Jalan, Mr. Raghav Seth, Ms. Anshula Laroia, Mr. Samarth Luthra, Ms. Devanshi Singh, Ms. Vanya Chhabra and Mr. Aman Sharma, Advocates**

**Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for Respondent no.1.**

**With**

**Company Appeal (AT) No. 205 of 2019**

**IN THE MATTER OF:**

**Milind Patel**

**....Appellant**

**Vs.**

**Union of India,  
Through Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**Appellant: Ms. Surekha Raman, Mr. Dileep Poolakkot and Mr. Mohd. Siddick, Advocates**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for Respondent no.1.**

**With**

**Company Appeal (AT) No. 206 of 2019**

**IN THE MATTER OF:**

**Neera Saggi** **....Appellant**

**Vs.**

**Union of India & Ors.** **....Respondents**

**Present:**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna,  
Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for  
Respondent no.1.**

**With**

**Company Appeal (AT) No. 207 of 2019**

**IN THE MATTER OF:**

**Rajesh Kotian** **....Appellant**

**Vs.**

**Union of India & Ors.** **....Respondents**

**Present:**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna,  
Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for  
Respondent no.1.**

**With**

**Company Appeal (AT) No. 211 of 2019**

**IN THE MATTER OF:**

**Manu Kochhar** **....Appellant**

**Vs.**

**Union of India,  
Ministry of Corporate Affairs & Anr.** **....Respondents**

**Present:**

**Appellant: Mr. Abhijeet Sinha and Mr. Pulkit Sharma, Advocates**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna,  
Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for  
Respondent no.1.**

**With**

**Company Appeal (AT) No. 212 of 2019**

**IN THE MATTER OF:**

**Deepak Jagdish Pareek** .....Appellant

**Vs.**

**Union of India,  
Ministry of Corporate Affairs** .....Respondent

**Present:**

**Appellant: Mr. Shekhar Jagtap, Advocate**

**Respondent: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna,  
Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for  
Respondent no.1.**

**With**

**Company Appeal (AT) No. 214 of 2019**

**IN THE MATTER OF:**

**Surinder Singh Kohli** .....Appellant

**Vs.**

**Union of India,  
Ministry of Corporate Affairs & Ors.** .....Respondents

**Present:**

**Appellant: Mr. Sudipto Sarkar, Mr. Shikhil Suri and Ms. Nikita Thapar,  
Advocates**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna,  
Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for  
Respondent no.1.**

**With**

**Company Appeal (AT) No. 215 of 2019**

**IN THE MATTER OF:**

**Uday Ved.** .....Appellant

**Vs.**

**Union of India & Ors.**

**....Respondents**

**Present:**

**Appellant: Dr. U.K Chaudhary, Sr. Advocate with Ms. Khushali, Mr. Rahul Chitnis, Ms. Sagarika and Mr. Dhruv Gupta, Advocates**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for Respondent no.1.**

**With**

**Company Appeal (AT) No. 221 of 2019**

**IN THE MATTER OF:**

**Subhalakshmi Panse**

**....Appellant**

**Vs.**

**Union of India & Ors.**

**....Respondents**

**Present:**

**Appellant: Dr. U.K Chaudhary, Sr. Advocate with Mr. Sudipto Sarkar, Mr. Shiv, Mr. Shikhil Suri, Ms. Nikita Thapar and Mr. Dhruv Gupta, Advocates**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for Respondent no.1.**

**With**

**Company Appeal (AT) No. 225 of 2019**

**IN THE MATTER OF:**

**Shahzaad Dalal**

**....Appellant**

**Vs.**

**Union of India through Ministry of Corporate Affairs & Ors.**

**....Respondents**

**Present:**

**Appellant: Mr. Vivek Jain and Mr. Manish Shekhari, Advocates**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for Respondent no.1.**

**With**

**Company Appeal (AT) No. 230 of 2019**

**IN THE MATTER OF:**

**C.Sivasankaran**

**....Appellant**

**Vs.**

**Union of India Ministry of Corporate Affairs,  
through Regional Director & Ors.**

**....Respondents**

**Present:**

**Appellant: Mr. Rajiv Ranjan, Sr. Advocate with Mr. Ankur Kashyap, Mr. Ajith S. Ranganathan and Mr. Rohit Rajashi, Advocates**

**Respondents: Mr. Aditya Sikka, Mr. George Varghese, Mr. Karan Khanna, Ms. Ritu Anand and Mr. Sanjay Shorey, Advocates for Respondent no.1.**

**ORDER**

**16.09.2019:** Heard further. Post these appeals for further hearing under the heading 'for admission (after notice)' on **25<sup>th</sup> September, 2019** at **2.00 P.M.** on the top of the list.

Interim order passed earlier shall continue till next date.

[Justice S.J. Mukhopadhaya]  
Chairperson

[Justice Bansi Lal Bhat]  
Member (Judicial)

sa/gc